

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
STARRED QUESTION NO. *224
TO BE ANSWERED ON: 19.12.2025

STATUS OF THE TIDE 2.0 SCHEME

***224. SHRI SANJAY SINGH:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the drop-out rate of Startups under TIDE 2.0;
- (b) the Startups that begin but leave the incubator before scaling, the reasons for the same;
- (c) number of incubated Startups that filed for IP/patents and whether the scheme encourages or supports IPR protection;
- (d) the manner in which incubator centres themselves are expected to sustain after the five year scheme period;
- (e) whether the centres will be financially independent or rely on follow-up funding/incubating companies; and
- (f) any Mechanism to help TIDE-supported Startups go global such as overseas partnerships?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

- (a) to (f): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED
QUESTION NO. *224 FOR 19-12-2025 STATUS OF THE TIDE 2.0 SCHEME**

(a) to (f): The Government of India follows a lifecycle-based approach to support the startup ecosystem. The startups are supported across the entire journey - from idea and proof of concept to prototype development, product development and testing.

TIDE 2.0

As part of this approach, Government of India started the “Technology Incubation and Development of Entrepreneurs 2.0 (TIDE 2.0)” Scheme in the year 2019. It promotes technology-based entrepreneurship by providing financial & technical support to incubators.

Startups are supported through 51 selected incubators located in the Institutes of Higher Learning and premier R&D organizations across the country. A total outlay of Rs. 264.62 crore is approved over a period of 5 years, to support approximately 2000 tech start-ups.

These incubators provide startups with requisite expertise, industry linkages and ecosystem partnerships etc. Under the scheme, 1,706 startups have been supported till now, and these startups continue to progress well.

As startups eventually operate in a competitive market, their engagement with incubators also evolve based on business realities. These include, *inter alia*, achieving product-market fit, specialised laboratory requirements, technological challenges, fundraising needs, strategic pivots by founders, and overall financial sustainability.

In many cases, incubators have facilitated quick idea validation and effective pivoting for the startups, helping entrepreneurs shift to more viable ideas.

The overall performance of the supported startups remains encouraging, with many startups demonstrating revenue growth, increased valuations, raised external funding and IP filings.

Further, a total of 1672 IP/patents have been filed by 638 startups.

Centre of Excellence in Intellectual Property Rights (CoE-IP)

Under TIDE 2.0, Centres of Excellence in Intellectual Property Rights (CoE-IP) are also established to encourage or support Startups/SMEs/academia/inventors in Electronics and IT domain. These CoE provide various IP related services, awareness creation and training.

TIDE 2.0 centres adopt multiple revenue models including equity exits to enhance long-term sustainability. Further, TIDE 2.0 centres have helped more than 150 incubated startups go global for scaling their business.

Overall, TIDE 2.0 complements other Government initiatives such as GENESIS, SAMRIDH, Startup India and sector-specific innovation programmes. Together, these initiatives reflect a whole-of-the government effort to build a strong startup ecosystem in the country.
